COURT II

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Dated: 24th November, 2010

Present: Hon'ble Mr. Rakesh Nath, Technical Member

Hon'ble Mr. Justice P.S. Datta, Judicial Member

Appeal No. 146 of 2010

U.P. Power Corporation Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors...Respondent(s)

Appeal No. 151 of 2010

U.P. Power Corporation Ltd.

..... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.. Respondent(s)

Appeal No.100 of 2009

U.P. Power Corporation Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s):

Mr. Pradeep Misra,

Mr. Shashank Pandit

Counsel for the Respondent(s):

Mr. M.G. Ramachandran, Ms. Sneha Venkataramani

Ms. Swapna Seshadri

for NTPC

Appeal No.103 of 2009

M.P. Power Trading Co. Ltd.

..... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors...Respondent(s)

Counsel for the Appellant(s): Mr. S.Ravi Shankar

Ms. Garima Goswami

Counsel for the Respondent(s): Mr. M.G. Ramachandran,

Ms. Sneha Venkataramani

Ms. Swapna Seshadri

for NTPC

ORDER

At the request of the learned Counsel for the parties, post the matter for hearing on 15.12.2010

(Justice P.S. Datta) Judicial Member (Rakesh Nath) Technical Member

PK/JS